GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1340 ANSWERED ON:01.12.2014 EDUCATED UNEMPLOYED SCS STS Rathwa Shri Ramsinh Patalyabhai

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of unemployed graduates and post-graduates belonging to Scheduled Castes /Scheduled Tribes (SCs/STs) on the live register of the Employment Exchanges of the country;
- (b) the number of persons likely to be provided with employment during the next three years, State/UT-wise; and
- (c) the details of the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): As per information received from states, number of graduate and post-graduate job seekers, belonging to Scheduled Castes/Scheduled Tribes, all of whom may not necessarily be unemployed, registered on Live register of employment exchanges of country as on 31-12-2012 is given below:

Categories Number of Jobseekers in Lakh Graduate Post Graduate Scheduled Castes 10.64 3.16 Scheduled Tribes 2.95 0.57 Others 55.05 16.81 Total 68.64 20.54

(b) & (c): Employment exchanges make submissions of eligible candidates against the vacancies notified by employers and figure for future employment is not maintained centrally. To address the unemployment issues including Scheduled Castes/Scheduled Tribes persons, the Government runs various public employment generation schemes like Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarna Jayanti Shahri Rozgar Yojana (SJSRY), National Rural Livelihood Mission (NRLM), and Prime Minister's Employment Generation Programme (PMEGP). In addition, the government is promoting labour-intensive manufacturing and increasing employment opportunities by promoting tourism and agro-based industries. The 12th Five Year Plan projects 5 crore new work opportunities to be generated in the non-farm sector and skill certification to equivalent numbers. National Skill Development Agency has been set up to coordinate action among Central Ministries in this context. It has also been decided to use at least 10% of Special Central Assistance to Tribal Sub-Plan (SCA-TSP), Special Central Assistance to Scheduled Castes Sub-Plan (SCA-SCP), Multi-sectoral Development Programme funds and 5% of Border Area Development Programme funds for skill development and enhancing employability of youth.